

INCOME TAX APPELLATE TRIBUNAL  
DELHI BENCH "SMC-I: NEW DELHI  
BEFORE SHRI KUL BHARAT, JUDICIAL MEMBER  
AND  
SHRI PRASHANT MAHARISHI, ACCOUNTANT MEMBER  
(Through Video Conferencing)

ITA No. 6597/Del/2019.  
(Assessment Year: 2011-12)

Mani Bhushan, 2971/72, Khushwaqt Villa, Vhargava Road, Rewari, Haryana, PAN: AJIPB2543G	Vs.	Income Tax Officer, Ward-31 (4), New Delhi
(Appellant)		(Respondent)

Assessee by :	None
Revenue by:	None
Date of Hearing	24/02/2021
Date of pronouncement	24/02/2021

ORDER

PER PRASHANT MAHARISHI, A. M.

1. This appeal is filed by the assessee against the order of the Id CIT(A)-11, New Delhi dated 12.06.2019 for Assessment Year 2011-12.
2. At the time of hearing the Id AR submitted that he has already opted for settlement of the impugned dispute under Direct Taxes Vivaad Se Vishwas Act, 2020 and therefore, the appeal of the assessee may be treated as withdrawn and hence dismissed.
3. The Id DR was not available and therefore, an adjournment was requested.
4. As the fact shows that assessee has opted for settlement of the above dispute under Direct Taxes Vivaad Se Vishwas Act, 2020 and Form No. 3 has already been issued to the assessee. In view of this the appeal of the assessee is dismissed as withdrawn.

Order pronounced in the open court on 24/02/2021.

Sd/-  
(KUL BHARAT)  
JUDICIAL MEMBER

Sd/-  
(PRASHANT MAHARISHI)  
ACCOUNTANT MEMBER

Dated: 24/02/2021

A K Keot

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1. Applicant
2. Respondent
3. CIT
4. CIT (A)
5. DR:ITAT

ASSISTANT REGISTRAR  
ITAT, New Delhi

Date of dictation	24.02.2021
Date on which the typed draft is placed before the dictating member	24.02.2021
Date on which the typed draft is placed before the other member	24.02.2021
Date on which the approved draft comes to the Sr. PS/ PS	24.02.2021
Date on which the fair order is placed before the dictating member for pronouncement	24.02.2021
Date on which the fair order comes back to the Sr. PS/ PS	24.02.2021
Date on which the final order is uploaded on the website of ITAT	24.02.2021
date on which the file goes to the Bench Clerk	24.02.2021
Date on which the file goes to the Head Clerk	
The date on which the file goes to the Assistant Registrar for signature on the order	
Date of dispatch of the order	